

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
EVERGREEN ENVIRO PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	EVERGREEN ENVIRO PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	05/02/1998
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U29244WB1998PTC086473
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No- 247 & 252, Gram Panchayat Narayanpur, Vill - Bibirait, P S- Bhangore, South Parganas, Kolkata- 743502, West Bengal, India
6.	Insolvency commencement date in respect of corporate debtor	07/01/2022 (order received on 08.01.2022)
7.	Estimated date of closure of insolvency resolution process	05/07/2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Vasudeo Agarwal Regn No.: IBBI/IPA-001/IP-P00186/2017-18/10365
9.	Address and e-mail of the interim resolution professional, as registered with the Board	5 Fancy Lane 3rd Floor, Room No -9, Kolkata, West Bengal- 700001 Email: vdainfo@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	5 Fancy Lane 3rd Floor, Room No-9, Kolkata, West Bengal- 700001 Email: vdainfo@gmail.com
11.	Last date for submission of claims	22/01/2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) https://www.ibbi.gov.in/home/downloads (b) NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Evergreen Enviro Private Limited on 07/01/2022 (order received on 08.01.2022).

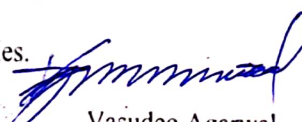
The creditors of Evergreen Enviro Private Limited, are hereby called upon to submit their claims with proof on or before 22/01/2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 09/01/2022
Place: Kolkata


Vasudeo Agarwal
Interim Resolution Professional of
Evergreen Enviro Private Limited
IBBI/IPA-001/IP-P00186/2017-18/10365